

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (DR. M. S. SANJEEVI RAO): The import and distribution of kits for assembly of Colour T.V. sets for the Asiad is underway now and while it is not expected to lead to a loss, the situation is being watched very carefully.

'White Winged Duck in Arunachal Pradesh

1524. SHRI BHUVNESH CHATURVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that 'white winged duck' was sighted recently in Arunachal Pradesh; and

(b) if so, whether Government have taken/propose to take any steps to preserve and increase this rare species of bird?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) The white winged wood duck is a rare bird whose distribution within the country is confined to the North-East region, including Arunachal Pradesh. It was last sighted in Arunachal Pradesh in July, 1981.

(b) The white winged wood duck is included in Schedule I of the Wild Life (Protection) Act, 1972, thus affording complete protection against hunting and commercial exploitation. The concerned State Governments in the North-Eastern region have been advised to take steps for the conservation of this species. A captive breeding programme has also been taken up in Assam by the Gauhati Zoo and the Assam Wildlife Society. The Wild Fowl Trust at Slimbridge in U.K. has successfully bred this species in captivity. Status survey is to be taken up shortly.

Units Prosecuted for pollution

1525. DR. LOKESH CHANDRA: Will the PRIME MINISTER be pleased to state:

(a) what is the number of units prosecuted in Delhi, Haryana and Punjab for pollution during 1980-81 and 1981-82; and

(b) whether treatment plants have since been installed by these pollution causing units?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) As per the information supplied by the Central and State Boards for the Prevention and Control of Water Pollution, number of units prosecuted during 1980-81 and 1981-82. in Haryana, Punjab and Delhi is as follows:—

| Year | Haryana | Punjab | Delhi |
|---------|---------|--------|-------|
| 1980-81 | 20 | 7 | 2 |
| 1981-82 | 66 | 4 | Nil |

(b) Six industries in Haryana have installed treatment plants. In Delhi, cases were instituted for not obtaining consent from the Central Board and the question of installing treatment plant does not arise. In the Punjab, treatment plants have been set up by two industries and two more are under construction

Silent Valley Projects

1526. DR. LOKESH CHANDRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Silent Valley projects have been revived; and

(b) whether any alternatives to the aforesaid projects have been worked out by experts?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) No, Sir.